# GOVERNMENT OF INDIA SURFACE TRANSPORT LOK SABHA

UNSTARRED QUESTION NO:2790 ANSWERED ON:13.03.2000 ONGOING PROJECTS ON NATIONAL HIGHWAYS ALE NARENDRA

### Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the details of ongoing projects on National Highways like construction of by-pass, doubling, construction of Express Highways etc., State-wise;

- (b) the details of the projects lying incomplete from more than three years, State-wise; (
- (c) the action taken by the Government in this regard;
- (d) whether any amount sanctioned under these projects have been used/ shifted for other places;
- (e) if so, the details in this regard; and
- (f) the action taken in this regard?

# Answer

# MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT

### (DR. DEBENDRA PRADHAN)

(a)

(i) Details of on-going projects on National Highways (Bypasses) are indicated in Annexure I.

(ii) List of widening of National Highways is indicated in Annexure II.

(iii) Ahmdabad - Vadodara Expressway is under construction in the State of Gujarat.

(b) Details of projects lying incomplete for more than three years is indicated in Annexure III.

(c) Review meetings are held thrice a year in Ministry to expedite and over come the difficulties to complete the work.

(d) No, Sir.

(e) & (f) Not applicable.

# ANNEXURE-I STATEMENT REFERRED IN PART(a) (i) OF LOK SABHA UNSTARRED QUESTION NO.2790 TO BE ANSWERED ON 13.3.2000. THE STATEMENT SHOWING POSITION OF ON-GOING PROJECTS ON NATIONAL HIGHWAYS RELATING TO BYPASS.

S.No. Name of State (Rsin lakhs )	NH No.	Name of	Job	Sanction	Amount
<ol> <li>Goa, Daman &amp; Diu</li> <li>Construction of Varna Bypass of NH-17</li> </ol>					
(ii) Construction of Pond Bypass on NH-4A	a 514.47				
2. Himachal Pradesh 21	Constructi	on of Kul	u Bypass	1931.58	

4. Kerala 47, 17 (i) Alleppy Bypass 347.00 (ii)Construction of combined 455.85 Bypass Trivandrum -Nayattinkara Ch.0-5600 m (iii)Construction of Calicut 135.96 Bypass (iv) Construction of 1200.00 combined Bypas for Trivandrum -Nayattinkara Ch.5600 - 5750 and Ch.6119 -10617 m (v) Construction Kallan 434.60 Bypass phase II Ch. 8350 to 9875 (vi)Combined Bypass for 438.95 Thiruvananthapuram and Keyanthinkara Phase II 5. Madhya Pradesh 7 (i) Construction of Bypass 461.70 around Jabalpur Ch.0 -7767 (Package I) (ii) Construction of Bypass 669.19 around Jabalpur Ch. 7768 to 16600 (Package II) 6. Maharashtra 6 Construction of PaldhiBypass 250.42 7 Pondicherry 45A Construction of Villitanur 154.47 Bypass 8. Punjab 15 Construction of Gurdaspur Bypass 777.65 Uttar Pradesh 24,26,28, 9. (i) Construction of Lalit Pur 329.49 Bypass on NH-26 (ii) Construction of 1819.00 Faizabad - Ayodhya Bypass on NH-28 (iii) Construction of 1747.00 Shahjahanpur Bypass on NH-24 (iv) Construction of Basti 1047.10 Bypass on NH-28 10. West Bengal 34 Construction of Shantipur Bypass 274.47

TOTAL

15054.84

# ANNEXURE-II STATEMENT REFERRED IN PART (a) (ii)OFTHE LOK SABHA UNSTARRED QUESTION NO.2790 TO BE ANSWERED ON 13.3.2000. THE STATEMENT SHOWING POSITION RELATING TO WIDENING OF NATIONAL HIGWAYS AND BRIDGES

(Rs.in lakhs)

S.No Name of State NH No. NO.Of Requirement of Funds Works 1999-2000 2000-2001 Funds Earmarked Funds Proposed								
1. 2. 3	4. 5.	6.						
1. Andhra Pradesh 9,1	6,18,43 10 1939	.88	963.11					
2. Arunachal Pradesh		-	-					
3.Assam 31B,37 5	382.16 68	6.35						
4. Bihar 23	7 339.30	2	448.85					
5. Chandigarh - 6. Delhi								
7 Goa, Daman & Diu				-				
8. Gujarat	8,8A,8B	14	2690.41	2015.06				
9. Haryana 10. Himachal Pradesh 11. J&K 12. Karnataka 4A,9,13								
48,63	47.40		00 10 112					
48,63 13. Kerala 17, 14. Madhya Pradesh 15. Maharashtra 3, 16. Manipur 17. Mechalawa	, אין	8	290.92 290	1048 61				
15. Maharashtra 3	4.6.7.8.9.17.5	0 25	626.86	873.24				
16. Manipur	-	_	_	_				
17. Meghalaya	-	-	-	-				
18. Mizoram	-	-	-	-				
19. Nagaland	36,61	2	281.87	100.00				
20. Orissa 5,		3 19 -		3192.20				
<ol> <li>Pondicherry</li> <li>Punjab</li> </ol>	- 10	-	- 41.47	0.00				
23. Rajasthan			734.98					
24. Sikkim	-	-	-	-				
25. Tamil Nadu	49,66	10	635.62	1614.02				
26. Tripura	-	-	-	-				
27. Uttar Pradesh	19	5	963.31	997.67				
28. West Bengal	32,55	6	256.82	610.78				

TOTAL 154 13327.08 15688.88

ANNEXURE-III STATEMENT REFERRED IN PART (b) THE LOK SABHA UNSTARRED QUESTION NO.2790 TO I ANSWERED ON 13.3.2000. THE STATEMENT SHOWING POSITION OF ON-GOING ROADS AND BRIDGE PROJECTS INTO AN ON PLETE FOR MORE THAN THREE YEARS (SANCTIONED BEFORE 1.4.97).

(Rs. in lakhs) 1. Andhra Pradesh 17 3630 2. Assam 63 4245 3. Bihar 34 4791 4. Chandigarh 5 118 5. Delhi 3 892 6. Goa Damn & Diu 8 2331 7 Gujarat 7 2214 8. Harayana 7 3510 9. Himachal Pradesh 28 5663 10. Jammu & Kashmir 4 329 11. Karnataka 21 7449 12. Kerala 23 14000 13. Madhya Pradesh 28 4970 13. Madnya Pradesh 28 49 14. Maharashtra 26 2241 15. Manipur 10 1318 16. Meghalaya 6 1205 17. Nagaland 1 12 18. Orissa 12 1726 

 10. 01155a
 12 1726

 19. Pondicherry
 5 347

 20. Punjab
 13 289

 21. Rajasthan
 10 2744

 22. Tamil Nadu
 18 1282

 23. Uttar Pradesh
 18 7455

 24. West Bengal
 31 5

 5620

S.No. Name of State No. of works Sanction Amount

398 78381